

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH CHANDIGARH**

3. O.A. No. 060/00129/2014

Gulab Singh Vs. U.O.I. & Others

14.02.2014

Present: Mr. M.K. Bhatnagar, counsel for the applicant

1. Learned counsel for the applicant submits that the applicant may be allowed to withdraw the present O.A., with liberty to approach the respondents by filing a representation for redressal of his grievance.
2. Ordered accordingly.

**(UDAY KUMAR VARMA)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

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